

This notification appoints the Commissioner of Customs, Ahmedabad to be the Commissioner of Customs, Kandla for specified purposes

5th January, 2000

Notification No. 05/2000-Customs (N.T.)

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962) the Central Government hereby appoints the Commissioner of Customs, Ahmedabad to be the Commissioner of Customs, Kandla for the purpose of adjudicating the following show cause notices issued to M/s Adani Exports and others by the Commissioner of Customs, Kandla, namely :-

Show Cause Notice No.
and Date.

1. DRI / BZU / G / 8 / 97 / 2206
dated 31.03.1998
2. DRI / BZU / G / 6 / 97 11485
S / 10/ 174 / 98 / SIB
dated 30.12.1998
3. DRI / BZU / G / 13 / 97 / 11436
S / 10-175 / 98 / SIB
dated 09.12.1998.

(RAJENDRA SINGH)

UNDER SECRETARY TO THE GOVERNMENT OF

INDIA.

F.NO. 437 /1 / 99-CUS.IV